

JUDGMENTS FOR THE MONTH OF MAY, 2013

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	7 th	<u>CrI.A. 9/2013</u>	LONDHONI DEVI (A-14) VS THE STATE THROUGH NATIONAL INVESTIGATION AGENCY	Appeals against conviction under other Acts	THE HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE MR. JUSTICE P. K. MUSAHARY
2	7 th	<u>CrI.A. 10/2013</u>	SOUGAIJAM RAKESH SINGH VS THE STATE THROUGH NATIONAL INVESTIGATION AGENCY	Appeals against conviction under other Acts	THE HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE MR. JUSTICE P. K. MUSAHARY
3	7 th	<u>CrI.A. 75/2013</u>	N BOMI SINGH VS THE STATE THROUGH NATIONAL INVESTIGATION AGENCY	Appeals against conviction under other Acts	THE HON'BLE MR. JUSTICE I. A. ANSARI HON'BLE MR. JUSTICE P. K. MUSAHARY
4	8 th	<u>WP(C) 7492/2005</u>	ABDUL KAYUM AND ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment	THE HON'BLE MR JUSTICE HRISHIKESH ROY
5	8 th	<u>WP(C) 2346/2008</u>	SRI BHARAT CHANDRA SARKAR & ORS. VS THE STATE OF ASSAM AND ORS.	Selection and appointment	THE HON'BLE MR JUSTICE HRISHIKESH ROY
6	8 th	<u>CrI.A. 179/2009</u>	MILAN KONWAR @ MADHU VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
7	10 th	<u>WP(C) 6047/2004</u>	SHRI LOLIT RAJKONWAR VS THE OIL INDIA LIMITED & ORS	Disciplinary and enquiry proceedings.	THE HON'BLE MR. JUSTICE B. K. SHARMA
8	10 th	<u>WP(C) 274/2013</u>	DR. JAIN VIDEO ON WHEELS LIMITED VS THE UNION OF INDIA & 5 ORS	Other settlements	THE HON'BLE MR. JUSTICE B. K. SHARMA
9	14 th	<u>WP(C) 3367/2012</u>	MANABJYOTI SAIKIA VS THE OIL INDIA LTD. & ANR.	Selection and appointment	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
10	14 th	<u>WP(C) 5577/2012</u>	JUSTICE HARESWAR BARUAH (RETD.) VS THE UNION OF INDIA & 3 ORS	Other service matters.	HON'BLE MR. JUSTICE I.A.ANSARI HON'BLE MR. JUSTICE P.K. MUSAHARY
11	15 th	<u>WP(C) 644/2006</u>	LALBABU BARMAN & ANR VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR JUSTICE HRISHIKESH ROY
12	15 th	<u>WP(C) 2844/2006</u>	HIMANGSHU BARMAN & ORS VS THE STATE OF ASSAM & ORS	Selection and appointment	HON'BLE MR JUSTICE HRISHIKESH ROY
13	15 th	<u>WP(C) 3303/2006</u>	DULANA BARMAN VS THE STATE OF ASSAM AND ORS	Selection and appointment	HON'BLE MR JUSTICE HRISHIKESH ROY
14	15 th	<u>CrI.A. 10/2007</u>	SRI ARUN DEKA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE B. K. SHARMA
15	15 th	<u>CRL.A(J) 102/2012</u>	DILIP BARUA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B. K. SHARMA
16	16 th	<u>WP(C) 5138/2004</u>	SRI HEMANTA SAHARIA VS THE STATE BANK OF INDIA AND OTHERS	Order of the Industrial/Labour Tribunal.	THE HON'BLE MR. JUSTICE B. K. SHARMA

17	17 th	WP(C) 169/2006	SUSHIL SARMA VS RAM NARAYAN SARMA AND ORS	Other Civil Rules	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
18	21 st	WP(C) 2145/1999	SHRI WAHED ALI VS THE HON'BLE GAUHATI HIGH COURT & ORS	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
19	21 st	WP(C) 1622/2000	SHRI WAHED ALI VS THE HON'BLE GAUHATI HIGH COURT & ORS	Salary and allowances	THE HON'BLE MR. JUSTICE B.K. SHARMA
20	21 st	Mat.App. 28/2011	SMTI. SAMPA SUKLABAIDYA VS SRI SAMIRAN SUKLABAIDYA	Family Court Appeals	THE HON'BLE MR. JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE PK MUSAHARY
21	21 st	WP(C) 4779/2012	MD. RAZAK VS UNION OF INDIA & ORS.	Salary and allowances	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
22	21 st	WP(C) 4780/2012	PUTTU LAL VS UNION OF INDIA & ORS.	Salary and allowances	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
23	21 st	WP(C) 4781/2012	SHIV KUMAR PANDEY VS UNION OF INDIA & ORS.	Salary and allowances	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
24	22 nd	RSA 130/2004	BISWAJIT KUMAR AND ORS VS SURESH NUNIA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE B D AGARWAL
25	22 nd	Crl.A. 26/2009	MD. HATEM ALI & ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE P. K. MUSAHARY
26	22 nd	Crl.A. 61/2011	SAHIDUL ISLAM VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
27	23 rd	CRL.A(J) 79/2008	DASARAT TELI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B. K. SHARMA THE HON'BLE MR. JUSTICE L. S. JAMIR
28	23 rd	CRL.A(J) 90/2008	SUKU KURMI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B. K. SHARMA THE HON'BLE MR. JUSTICE L. S. JAMIR
29	23 rd	CRL.A(J) 3/2009	LAKHIYA KARMAKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
30	23 rd	CRL.A(J) 4/2009	SHYAMAL DANG VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
31	23 rd	Crl.A. 96/2012	ABDUS SAMAD VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
32	24 th	CRL.A(J) 145/2008	LAKSHMAN RAI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
33	27 th	CRL.A(J) 147/2008	SUBHAS DAS @ ANIL VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B. K. SHARMA THE HON'BLE MR. JUSTICE L. S. JAMIR
34	27 th	CRL.A(J) 14/2009	CHITPAL MUNDA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B. K. SHARMA THE HON'BLE MR. JUSTICE L. S. JAMIR
35	28 th	WP(C) 1109/2007	SRI DURGESWAR SAIKIA VS UNION OF INDIA & ORS	Other service matters	HON'BLE MRS. JUSTICE ANIMA HAZARIKA

36	28 th	<u>CrL.A. 105/2008</u>	SRI MOON DAS VS THE STATE OF ASSAM	Dying Declaration - Medical Certification not required.	HON'BLE MR. JUSTICE B D AGARWAL HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
37	28 th	<u>CRL.A(J) 18/2009</u>	SRI JIBONTIPOMIA GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE B D AGARWAL HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
38	29 th	<u>CRL.A(J) 27/2009</u>	JOKA KARMAKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE A.K. GOSWAMI
39	29 th	<u>CrL.A. 125/2010</u>	PRAN KRISHNA BORA VS THE STATE OF ASSAM	Section 25A of CrPC - Appointment of public prosecutor through recruitment rules emphasize.	HON'BLE MR. JUSTICE B D AGARWAL
40	29 th	<u>ITA 7/2010</u>	COMMISSIONER OF INCOME TAX VS M/S MEGHALAYA STEELS LTD.	Reference under section 256(1) of the Income-Tax Act 1961	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE P. K. MUSAHARY
41	29 th	<u>ITA 16/2011</u>	COMMISSIONER OF INCOME TAX VS M/S PRIDE COKE PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE P. K. MUSAHARY
42	30 th	<u>CRL.A(J) 52/2009</u>	SRI JAHAN MARANDI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE B D AGARWAL HON'BLE DR.(MRS.) JUSTICE INDIRA SHAH
43	30 th	<u>WP(C) 1064/2010</u>	SMTI. MINA ROY VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment	HON'BLE MRS. JUSTICE ANIMA HAZARIKA